

**P-24039/137/2023-IPR-VI**  
Government of India  
Ministry of Commerce & Industry  
Department for Promotion of Industry and Internal Trade  
IPR-VI Section

Vanijya Bhawan, New Delhi.  
Dated: 21<sup>st</sup> June, 2023

**DEPUTATION ORDER**

Sanction of the President is hereby accorded to the Foreign Deputation of Shri Naveen Kumar, Under Secretary, Copyright and Design, DPIIT and Shri Hemant Khosla, Dy. Registrar of Copyrights from O/O CGPDTM to Tokyo, Japan from June 26-27, 2023 for participating in the regional meeting on copyright and related rights being organized by WIPO and JCO (excluding travel time).

2. The tour will commence from date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.
3. The terms and conditions of the deputation are as under:
  - i. Period of deputation: The officer will be on deputation for 2 days (i.e., from June 26-27, 2023), excluding journey time and enforced halts, if any.
  - ii. Pay: During the period of deputation, the officer will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debit to the same budget head to which it is being debited at present. The pay and allowances will be drawn only in Indian currency. The officer will not be allowed to draw any part of the salary in foreign exchange.
  - iii. Medical Assistance: The officer will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs and Ministry of Finance, as amended from time to time.
  - iv. Passage etc.: Travel by Air, Hotel accommodation and daily subsistence expenses etc. will be borne by the World Intellectual Property Organization (WIPO). No expenditure on account of TA/DA will be borne by DPIIT.
  - v. Mobile Expenses- The expenditure on mobile expenses shall be as per entitlement under Para 5 of M/o Finance OM dated 26.03.2018. The expenditure in case of Shri Naveen Kumar shall be debited to Major Head 2852.80.104.01.01.12-Scheme for Investment Promotion and in case of Shri Hemant Khosla from Major Head 3475.00.102.11.01.12, Foreign Travel Expenses under Demand No.-11 of the DPIIT for the year 2023-24.
  - vi. The officer will submit a report after completion of program.
4. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs etc. from time to time.
5. These issues with the concurrence of AS&FA vide Note No.18 dated 20.06.2023 of File No. P-24039/137/2023-IPR-VI (Computer No 181878)



(Rajesh Ranjan)  
Under Secretary to the Govt. of India

To: -

The Pay & Accounts Officer (PAO),  
Department for Promotion for Industry  
and Internal Trade,  
Udyog Bhawan,  
New Delhi.

Copy to:

1. Ms. Anviti Chaturvedi, Political Officer and Head of Chancery, Embassy of India, Tokyo, 2-2-11 Kudan-Minami, Chiyoda-Ku, Tokyo, 102-0074, Email: [hoc.tokyo@mea.gov.in](mailto:hoc.tokyo@mea.gov.in)
2. Dr. Rajesh Sharma, Counsellor, PMI to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland, Email: [eco.genevapmi@mea.gov.in](mailto:eco.genevapmi@mea.gov.in)
3. Mr. Yoshiyuki ADACHI, Associate Officer, Copyright Development Division, Copyright and Creative Industries Sector, World Intellectual Property Organization; WIPO | Chemin des Colombettes 34, 1211, Genève 20, Switzerland, Email: [yoshiyuki.adachi@wipo.int](mailto:yoshiyuki.adachi@wipo.int)
4. SUMAN KANSOTIYA, Deputy Secretary (JAPAN), New Delhi [dsj@mea.gov.in](mailto:dsj@mea.gov.in)
5. Mr. Naveen Kumar, Under Secretary, Copyrights Section, DPIIT, M/o Commerce & Industry
6. Mr. Hemant Khosla, Deputy Registrar of Copyrights, Copyright Office, O/o CGPDTM
7. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
8. The Chief Controller of Accounts, DPIIT, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi.
9. Fin-II Section for uploading in FVMS/Protocol Section/ /Guard File